

**IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100081/2006	State of Maharashtra CBI ACB Mumbai Vs Dilip Hiralal Kiran and 2 others	1 Shingnapurkar, 2,3Patkar
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100092/2011	The State CBI ACB BMU Vs Benudhar Samal and 1 Anr.	SPP Mr. P.B. Gaikwad Adv. Satish Sharma
<u>COMPLIANCE</u>				
3	SPL CASE CBI	100058/2014	The State CBI ACB Mumbai Vs Manoj Kumar Om Prakash Gupta and anr.	Shaiklesh Dhepe for A-1, Adv.Sathe for A- 2
4	SPL CASE CBI	100065/2015	The State CBI ACB Vs Preetha Babukuttan	SPP P.B. GAIKWAD Adv. Ram Tahilramani

Criminal Cause List Dated 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100092/2013	CBI ACB MUMBAI Vs Ganes Chandra Das	SPP P.B. Gaikwad Adv. Shingnapurkar

Criminal Cause List Dated 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>STAYED BY HONBLE HIGH COURT</u>				
1	MISC APPLN CBI	100354/2011	Devendra S. Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare
2	MISC APPLN CBI	100355/2011	Devendra S Doctor Vs Ajoy Kumar Singh and 2 Ors	SPP Mr. Makasare
<u>ADMISSION DENIAL</u>				
3	SPL CASE CBI	100055/2017	The State CBI ACB Vs K. Vidyasankar	
<u>ARGUMENT ON EXH.UNREADY</u>				
4	SPL CASE CBI	100101/2012	The State CBI ACB Mumbai Vs Sumitra Banerjee and 1 other	SPP Mr. P.B. Gaikwad Adv. Shri. Dwivedi for both accd

Criminal Cause List Dated 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100100/2013	The State CBI ACB Vs Dr. Jayanand S. Bhaskaran Nair	SPP P.B. GAIKWAD Adv. Sachwani
<u>REPLY/SAY</u>				
2	ABA	101106/2020	Arunesh Kumar Shukla Vs CBI EO B Mumbai	Sujit Motiram Satam
<u>APPEARANCE</u>				
3	MISC APPLN CBI	100360/2018	Mahesh Lalchand Bohra @ Jaisani Vs State Of maharashtra	
4	MISC APPLN CBI	100649/2018	Abhishek K. Dadhia Vs The State	

Criminal Cause List Dated 09-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>REPLY/SAY</u>				
1	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100027/2012	The State CBI Vs Raj Bahadur Singh and 3 others	SPP P.B. GAIKWAD 1) 1,2- Absconding, 3- Shingnapukar, 4-Adv.D.P. Rajan
